	/=	iling under clause (c	a) of sub-regulation	(2) of regulation 12	the IBBI (Incolvence	Resolution Process	for Corporate Perco	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	2294601099	1	420332967	13.60			1874268132	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	957	2955750871	912	2670129627	86.37		285621243		Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	6123814	1	159031	0.01			5964783	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	4251742	2	843252	0.03			3408490	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		961	5260727526	916	3091464877	100.00		285621243	1883641405	